

<b>Orissa</b>  63. Gajapati 64. Ganjam 65. Keonjhar 66. Koraput 67. Malkangiri 68. Mayurbhanj 69. Navrangpur 70. Rayagada 71. Sambhalpur 72. Sundargarh 73. Nayagarh	74. Kondhamal 75. Deogarh 76. Jajpur 77. Dhenkanal  <b>Uttar Pradesh</b> 78. Chandauli 79. Mirzapur 80. Sonbhadra  <b>West Bengal</b> 81. Bankura 82. Midnapore 83. Purulia
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#### **Additional Battalion of CRPF and BSF to Orissa**

1142. SHRI MANGALA KISAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government of Orissa has requested Union Government for induction of two additional Battalion of CRPF and one additional Battalion of BSF for deployment in Nuapada, Kalahandi, Bolangir and Bargarh districts, which are increasingly coming under the influence of Maoists; and

(b) if so, by what time the force will be provided to the State?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) Yes, Sir.

(b) The maintenance of law and order is the responsibility of the State Government. The Central Police Forces (CPFs) are made available on their request, to assist the State Governments to maintain the public order. The deployment of these Forces in various States embattling internal security threats including terrorism and naxalism depends upon the overall security scenario and availability of these Forces. Keeping in view these factors, CPFs have been deployed in various States including Orissa. The level of deployment of CPFs in any State is dynamic and undergoes changes depending upon the developing security situation.

#### **Untraceable Pakistani nationals**

1143. SHRI N. K. SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a large number of Pakistani nationals are untraceable over the past three years after their visa tenure expired;
- (b) if so, the details thereof;
- (c) whether the Union Government proposes to direct the State Intelligence of various States to find out the whereabouts of the Pakistani nationals; and
- (d) if so, the other steps Union Government proposes to take to locate the missing Pakistani nationals in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) As per information available, 1283 Pakistani nationals remain untraced/missing as on 30th June, 2011.

(c) and (d) Intelligence agencies and State Police regularly make efforts to locate the missing Pakistani nationals and arrange to send them back to Pakistan once they are located. In order to help in better tracking of Pakistani nationals, an on-line system has been introduced, by which every Pakistani national seeking Indian visa is required to file details on-line. This process ensures that Intelligence agencies and State police have full details of the Pakistani nationals, including their photographs, even before they enter India, which would help them to track the Pakistani national after he/she arrives.

#### **Compiling data of visa issued to trace terrorists**

1144. DR. E.M. SUDARSANA NATCHIAPPAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Ministry had a proposal to compile the data of visa issued at various points and the persons illegally entering into India by “Central Data Pool” to trace the terrorists entry; and
- (b) if not, whether the newly created National Information Agency Architecture will include this aspect?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) The Ministry of Home Affairs is implementing a Mission Mode Project (MMP) on Immigration, Visa and Foreigners Registration and Tracking (IVFRT) which *inter alia* include: (i) authentication of traveller’s identity at the Missions, Immigration Checks Posts (ICPs) and Foreigners Registration Offices (FROs) through use of intelligent document scanners and biometrics; (ii) online registration of foreigners at the time of grant of visa and automated updation of the particulars of the foreigners at entry and exit points; (iii) availability of a centralized system for sharing of information across the concerned Agencies about foreign